

counter not  
filed.

~~Patra~~ Bench  
12/3/02

For administration  
counter not  
filed.

~~Patra~~ Bench  
8/5/

free copy  
of the order  
No. 8 dt 9.5.02  
given to the  
both council.

~~Patra~~  
10/5-

10/5  
S.O

8

OA 460/01.

order dated 07.02.02.

At request four weeks more time is allowed  
to file counter.

Adjourned to 13.03.02.

Member (J).

Order dt. 13.3.2002

Call on 9/5/2002 for final  
disposal at the stage of adjournment. ~~Report~~  
If any, be filed in the mean time.

Member (J)

Order No.08 Date: 09.05.2002

Heard Mr. D.P.Dhalsamant, Advocate for the  
Applicant and Mr. A.K.Bose, Senior Central Government  
Standing Counsel. The Advocate for the Applicant  
states that by efflux of time, this case has become  
infructuous. In view of the above statement of the  
Advocate for the Applicant, this case is dismissed.  
No costs.

9/5/2002  
MEMBER (JUDICIAL)